

HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 1ST September, 2020

No. HCM/I/96/BENCH/ 12236 It is hereby informed to all the concerned that the following MC Revision Petitions will be listed on 3rd September, 2020 before the appropriate Bench:

Sl. No.	Case Number(s)
1.	MC(Rev.Petn.) No. 3 of 2020
2.	MC(Rev.Petn.) No. 4 of 2020
3.	MC(Rev.Petn.) No. 5 of 2020
4.	MC(Rev.Petn.) No. 6 of 2020
5.	MC(Rev.Petn.) No. 7 of 2020
6.	MC(Rev.Petn.) No. 8 of 2020
7.	MC(Rev.Petn.) No. 9 of 2020
8.	MC(Rev.Petn.) No. 10 of 2020
9.	MC(Rev.Petn.) No. 11 of 2020
10.	MC(Rev.Petn.) No. 12 of 2020


(Y. ROTHER)

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. HCM/I/96/BENCH/

Imphal, the 1st September, 2020.

Copy to:

1. The Advocate General, Government of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar (Administration)/(Vigilance), High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O/Sr. Grade Stenographer, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
14. The P.S to Registrar General, High Court of Manipur.
15. The P.S to Registrar (Judl), High Court of Manipur.
16. The System Analyst, High Court of Manipur for uploading the same to the official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. The Court Masters, High Court of Manipur.
19. Guard File/Order Book.
20. Notice Board.
21. The Concerned File.



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